

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No.HC.VII-24/2003/2546/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,  
District & Sessions Judge,  
Charaideo.

Dated Guwahati the <sup>21</sup> 21 March, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJCHA/2024/494, dtd. 18.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning of 19.03.2024 till 22.03.2024.** The Chief Judicial Magistrate, Charaideo, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-24/2003/2547-2548/A, dated** , 21-03-2024

Copy to:.

1. The Chief Judicial Magistrate, Charaideo.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*